

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 394 of 2018**

**Dated : 9<sup>th</sup> July, 2019**

**In the matter of:**

**Azure Power Jupiter Private Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission &Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **09.09.2019.**

**PS/Court Master**

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